

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

4

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 4.10.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/192&193/CAA/2018  
NAME OF THE PETITIONER(S) : Revantha Holdings ltd  
NAME OF THE RESPONDENTS : Lakshmi Cargo Company ltd  
UNDER SECTION : 230/232

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

REPRESENTATION BY WHOM

ORDER

The matter is adjourned. Put up on 15.10.2018  
at 10.30 A.M.

MS

-sd-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)